



No.8-2/2014-GA  
**Telecom Regulatory Authority of India**  
Mahanagar Doorsanchar Bhawan  
Near Zakir Hussain College  
Jawaharlal Nehru Marg  
(Old Minto Road)  
New Delhi-2

**BID DOCUMENT**

**Limited Tender Enquiry for Supply/Purchase, Installation & Commissioning of Four Sony LED TV (Model No. KDL42W700B) & One Sony LED TV (Model KDL32W700B) for TRAI, New Delhi**  
**(Visit us at [www.trai.gov.in](http://www.trai.gov.in))**

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**SECTION 1 : NOTICE INVITING TENDER**

Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Near Zakir Hussain College, Jawaharlal Nehru Marg (Old Minto Road) New Delhi-2 invites tenders from authorized dealer of Sony for Purchase, installation & commissioning of four Sony 42" LED TV (Model No. KDL42W700B) & One Sony 32" LED TV (Model No. KDL32W700B) for Telecom Regulatory Authority of India (TRAI).

The Schedule for Invitation to Tender is given below as under:

|  |   |  |
|--|---|--|
| Name of the Purchaser  | : | Senior Research Officer (GA), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Near Zakir Hussain College, Jawaharlal Nehru Marg (Old Minto Road) New Delhi-2 for & on behalf of TRAI, New Delhi .   |
| TE Number  | : | 8-2/2014-GA  |
| Tender System  | : | Sealed tenders are invited in Single bid system  |
| Date for issue of Tender document                            | : | 20/07/2015   |
| Place of issue of Tender document                            | : | Tender documents can be obtained free of cost from the Purchaser named above or can be downloaded from TRAI website <a href="http://www.trai.gov.in">www.trai.gov.in</a> or from CPP Portal.   |
| Clarifications to the tender documents.                      | : | Clarifications required on the tender conditions etc, if any, will have to be forwarded in the name of Senior Research Officer (GA), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Near Zakir Hussain College, Jawaharlal Nehru Marg (Old Minto Road) New Delhi-02.   |
| Date, time and address at which Tenders are to be submitted. | : | Tenders are required to be submitted On or before 15:00 Hours on 05/08/2015 to The Senior Research Officer(GA), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Near Zakir Hussain College, Jawaharlal Nehru Marg (Old Minto Road) New Delhi-02.  |
| Date, time and place of opening of Tenders                   | : | Tenders shall be opened at 15:30 Hours on 05/08/2015 in Room No. 721 General Administration Section, Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Near Zakir Hussain College, Jawaharlal Nehru Marg (Old Minto Road) New Delhi-02 in the presence of representatives who wish to attend the bid opening.<br>(If the tender opening date is declared a holiday by Govt. of India then the tender shall be opened on next working day at 15:30 Hrs.) |
| Date till which the Tender shall be valid                    | : | 90 days from the date of opening of the Bids.  |
| Earnest Money  | : | Rs.5000.00 only.<br>Tenderer shall have to deposit bid security of Rs.5000.00 (Rupees Five thousand only) in the form Demand Draft drawn on any scheduled bank in favour of "TRAI" payable at New Delhi along with the bid. DD should be issued only after the date of issue of LTE by the TRAI. The EMD shall be released after supply/install of TVs by L1 bidder. No interest shall be payable by TRAI on the Earnest Money deposited by Tenderer.                      |
| Total Estimated Cost   | : | Approximately Rs.2.9 Lakhs.  |

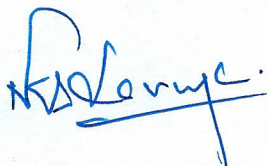
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**Section 2 : Instructions to Tenderers**

- 2.1 Tenders in sealed cover superscribed as Tender for Supply/Purchase of Four Sony 42" LED TV (Model No. KDL42W700B) & One Sony 32" LED TV (Model No. KDL32W700B) for TRAI as per "Schedule of Requirements & Conditions of Contract" as indicated in Section 4 in this tender and in accordance with instructions to Tenderers are to be submitted to The Senior Research Officer(GA), Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Near Zakir Hussain College, Jawaharlal Nehru Marg (Old Minto Road) New Delhi-02.
- 2.2 **Following documents must be submitted along with the Tender document failing which the tender will not be accepted:-**
- Letter of Submission of tender along with rates in the format as given at Annexure-A.
  - Tender document with all pages duly signed and embossed with official seal.
  - Demand Draft of Rs.5000/- towards Earnest Money Deposit.
  - Authorized Dealer certificate of Sony LED Television.
- 2.3 **Evaluation Criteria:-**
- (i) Rate shall be quoted inclusive of all taxes and duties and nothing extra shall be paid on that account.
  - (ii) Agency/Firm/Company has to carry out any other miscellaneous job (like wall mounting arrangements with necessary accessories) required for completion of work. Rate shall be quoted accordingly and nothing extra shall be paid on that account.
  - (iii) L1 shall be decided on the total amount quoted.
- 2.4 The tenderer shall abide by the "Schedule of Requirement and terms & conditions" as mentioned in Section 4 of this tender. It must be clearly understood that the prices quoted in the tender are to include everything required to be done for the proper completion of the job as per the "Schedule of Requirement and terms & conditions" mentioned in the tender. The prices quoted should be on Indian Rupee basis.
- 2.5 The Purchaser does not bind itself to accept the lowest or any tender or to assign any reason for non-acceptance.
- 2.6 Offers received through Telegraphic/Fax/E-Mail will be treated as defective, invalid and rejected.
- 2.7 Only detailed complete offers received prior to closing time and date of the Tenders will be taken as valid.
- 2.8 **Award of Contract:** - After evaluation of the bids received, the Purchaser would award of Contract to the lowest bidder, whose bid is technically acceptable and meets the eligibility requirement.

**Section: 3. - Eligibility Criteria for Tenderers**

- 3 The tenderer should be an authorized Dealer of Sony LED Television.



**Section: 4 - Schedule of Requirement and Conditions of Contract**

- 4.1 Upon award of the Contract, the Contractor shall deliver, install & commission the Television in Telecom Regulatory Authority of India, Mahanagar Doorsanchar Bhawan, Near Zakir Hussain College, Jawaharlal Nehru Marg (Old Minto Road) New Delhi-02 Building within 7 days time.
- 4.2 **Arbitration:** - In the event of any dispute relating to the import or meaning of any terms and conditions which could not be solved amicably by the parties, may refer the matter to the Sole Arbitrator to be appointed by TRAI on the request of either of the parties for arbitration in consonance with the provisions of the Arbitration and Conciliation Act, 1996(Act 26 of 1996), on the designated reference in dispute.
- 4.3 **Governing Laws & regulation:** - All legal proceedings shall be under the jurisdiction of courts situated in the National Capital Territory of Delhi. This Agreement shall be covered and construed in accordance with Laws of India including without Contract Termination.
- 4.4 **Termination for Convenience:** - TRAI reserves the right to terminate by prior written notice, the whole or part of the contract. The notice of termination shall specify that termination be for TRAI's convenience, the extent to which performance of work under the contract is terminated and the date on which such termination becomes effective.
- 4.5 **Force Majeure :** - Notwithstanding the provisions of the contract, the Contractor shall not be liable for forfeiture of its EMD, Penalty or termination for default; if and to the extent that, it's delay in performance or other failure to perform its obligations under the contract is the result of an event of standard TRAI Force Majeure.
- 4.6 **Sub-contracting:-** No sub-contracting is allowed.
- 4.7 **Payment Terms & Schedule:** - The bills shall be prepared by the contractor in duplicate and submitted to TRAI, New Delhi. Payment shall be made on following conditions:-
- a) All payments to the firm shall be made subject to deduction of TDS (Tax deduction at Source) as per the Income Tax Act 1961 and other taxes if any as per the Government of India Rule.
  - b) Payment will be made to the firm on successful delivery and installation of Television in the Building of TRAI, New Delhi.

  
(N.K.Sharma)

Senior Research Officer (GA)

Telephone No. 23664141

Annexure-A

(To be submitted in letter Head of firm/company/agency)

To

The Senior Research Officer (General Administration)  
Telecom Regulatory Authority of India,  
Mahanagar Doorsanchar Bhawan, Near Zakir Hussain College,  
Jawaharlal Nehru Marg (Old Minto Road)  
New Delhi-2

Subject: -

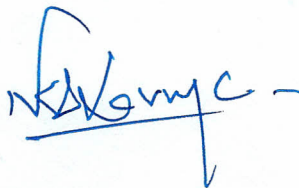
Limited Tender Enquiry for Supply/Purchase, Installation & Commissioning of Four Sony LED TV (Model No. KDL42W700B (42") & One Sony LED TV (Model No. KDL32W700B) for TRAI, New Delhi

Respected Sir,

Kindly refer your Tender No. **8-2/2015-GA Dated 20/07/2015**

2. I/We have gone through all the Terms and conditions and also the schedule of items as enlisted by you in your Limited Tender Enquiry for the subject under reference. I/We hereby confirm that:-

- (i) I/We have understood all the Terms and Conditions and confirm my/our commitment to abide by them. In case of any discrepancy/dispute or wrong/incorrect nomenclature in the schedule, the decision of TRAI, New Delhi shall be final.
- (ii) I/We also confirm my/our commitment to provide the material as enlisted in schedule of item with your LTE under reference.
- (iii) I/We enclose herewith authorized dealer certificate issued by Sony.
- (iv) I/We enclose herewith tender documents duly signed by the authorized person of firm/agency/company.
- (v) I am/We are enclosing herewith a DD bearing SI. No. \_\_\_\_\_ dated \_\_\_\_\_ (Bank Name \_\_\_\_\_) Branch Name \_\_\_\_\_) for Rs. 5,000/- drawn in favor of "Telecom Regulatory Authority of India" payable at "New Delhi". I/We understand that the amount will be forfeited, if the applicant who is awarded the contract refuses to accept the contract or fail to deliver the item within given time frame.
- (vi) I/We \_\_\_\_\_ S/o \_\_\_\_\_  
R/o(local address) \_\_\_\_\_  
Permanent Address \_\_\_\_\_ solemnly state that I/We have not so far been black listed by any of the institutions/Offices in which I/We have worked.
- (vii) I/We the undersigned hereby submit our best rates for Purchase, Installation & Commissioning of Four Sony LED TV (Model No. KDL42W700B & One Sony LED TV (Model No. KDL32W700B) for TRAI, New Delhi.



**SCHEDULE OF RATES FOR SUPPLY/PURCHASE, INSTALLATION & COMMISSIONING OF VARIOUS  
TYPE OF SONY LED TV IN TRAI**

| S.No                                     | Description of Item  | Quantity | Per Unit Rate<br>( with all accessories<br>required for installation)<br>including all applicable<br>tax<br>(In Indian Rupee) | Amount<br>including all<br>applicable taxes<br>(In Indian Rupee) |
|--|--|----------|---|--|
|  |  | (Q)      | (R)   | (Q) x (R)  |
| 1  | Sony 42" LED TV<br>(KDL42W700B) with 1+2 years<br>warranty | 4        |   |  |
| 2  | Sony 32" LED TV<br>(KDL32W700B) with 1+2 years<br>warranty | 1        |   |  |
|  |  |          | Total Amount  |  |
| Total cost in words:-<br>(Rupees :.....) |  |          |   |  |

Note:-

- (i) Rate shall be quoted inclusive of all taxes and duties and nothing extra shall be paid on that account.
- (iii) Agency/Firm/Company has to carry out any other miscellaneous job (like wall mounting arrangement with necessary accessories) required for completion of work. Rate shall be quoted accordingly and nothing extra shall be paid on that account.
- (iii) L1 shall be decided on the total amount quoted.

- Enclosures: - (i) Tender documents duly signed.  
(ii) Copy of Authorized dealer certificate issued by Sony  
(iii) Bid security of Rs.5000.00 (Rupees Five thousand only)

Yours faithfully

Signature of authorized signatory of  
Firm/agency/company with seal

Name:-.....  
Address:-.....  
Landline No.....  
Mobile No.....  
E-mail:-.....

